



Letter No.-L.O.B.- 15/2013-1485 /L.A. 24/9/13

Dear Shri .....

I take this opportunity to apprise you briefly about the 10<sup>th</sup> Session of the 15<sup>th</sup> Bihar Legislative Assembly which commenced on 26<sup>th</sup> July, 2013 and was adjourned sine-die on 02<sup>nd</sup> August, 2013. The House held 06 sittings.

**Opening Address by Hon'ble Speaker**

The session commenced with the address by Hon'ble Speaker. Hon'ble Speaker welcome the members and apprise them about the business to be transacted during the session.

Hon'ble Speaker made a reference to the terrorist attack on Bodh Gaya, which is a symbol of peace in the world. He attributed the attack as a national crime and condemned the incident. He also apprised the House about the arrangements made for the live telecast through Doordarshan and deferred broadcast through AIR of the question hour and web cast services started from this session for the entire proceedings of the House.

Hon'ble Speaker concluded his address with the hope & faith for positive co-operation of the members in conducting the House.

**Assent to Bills**

A statement concerning the assent of HE the Governor of Bihar to Nine (9) Bills passed during the Eighth session was stated by the Assembly Secretary-in-charge.

**Financial Business**

The 1st supplementary demands for grants for the year 2013-14 were presented before the house on 29<sup>th</sup> July, 2013. Discussion and voting on this supplementary demands for grants of the dept. of Energy were held on 01<sup>st</sup> August, 2013 and passed by voice vote. Rest demands for grants were taken through guillotine and were accepted by the House and the concerned Appropriation Bill was passed on the same day.

**Papers Laid on the Table**

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge :-

- (i) The Report of the CAG on (1) Revenue Reports, (2) General, Social and Financial (3) Stand Alone Report on Mahatma Gandhi National Rural Employment Guarantee Scheme for the year ended on 31<sup>st</sup> March, 2012 U/A-151 (2) of the Indian Constitution.
- (ii) The Report of the CAG on Public Undertakings for the year ended on 31<sup>st</sup> March, 2012 U/A-151 (2) of the Indian Constitution.
- (iii) 4<sup>th</sup> quarterly result of trend of receipts & expenditure for the financial year 2012-13 U/S-11 of the Bihar Fiscal Responsibilities and Finance Management Act, 2006.
- (iv) 1<sup>st</sup> quarterly result of trend of receipts & expenditure for the financial year 2013-14 U/S-11 of the Bihar Fiscal Responsibilities and Finance Management Act, 2006.
- (v) A copy of Achievement Report for the financial year 2012-2013.

- (vi) The Annual Report of Bihar State Tourism development Corporation U/s- 619(A) of the Company Act, 1956 for the year 2002-03, 2003-2004, 2004-2005 and 2005-06.
- (vii) The Annual Report of Patna University for the year 2011-12 U/S- 44 of the Patna University Act, 1976.
- (viii) Notification No.- S.O.-177, 178, 179 and 180 dated 21.03.2013 under the provision of Section-9(4) of the Bihar Tax on Entry of Goods in Local Area for Consumption, Use on Sale Act, 1993.
- (ix) Notification No.- S.O.-193, 194, 195 and 196 dated 01.04.2013 and S.O.-218, 219, 220 and 221 dated 09.05.2013 under the provision of Section-99 of the Bihar Value Added Tax Act, 2005.
- (x) The Annual Report of Bihar State Disaster Management Authority for the year 2011-2012 U/S- 70 (2) of the Bihar Disaster Management Act, 2005.

### **Legislative Business**

During the session, following Bills were introduced, considered and passed by the House :-

- (1) The Bihar Bodhgaya Temple (Amendment) Bill, 2013
- (2) The Bihar State University (Amendment) Bill, 2013
- (3) The Patna University (Amendment) Bill, 2013
- (4) The Nalanda Open University (Amendment) Bill, 2013
- (5) The Bihar Protection of Interests of Depositors (In Financial Establishments) (Amendment) Bill, 2013
- (6) The Bihar Land Disputes Resolution (Amendment) Bill, 2013
- (7) The Bihar Appropriation (No.- 3) Bill, 2013
- (8) The Bihar Appropriation (Excess Expenditure 1987-1988, 2004-2005, 2005-2006, 2007-2008 AND 2010-2011 ) Bill, 2013

### **Petitions**

During the session 95 petitions were received out of which 79 were accepted and 16 were rejected. A statement of accepted petitions was laid on the table by the Secretary-in-charge.

### **Nivedan**

In this session, 132 Nivedans were received out of which 109 were admitted and sent to the concerned department for reply and rest 23 were rejected.

### **Questions**

During the session, altogether 1017 notices of questions were received, out of which 606 were admitted. Out of said admitted questions, 12 were short notice questions, 499 were starred questions and 95 were unstarred questions. 33 questions were answered on the floor of the House. Answers to 109 questions were placed on the table of the House. Answer of 34 questions were enclosed with the printed questions, 01 questions were not asked due to the absence of the member concerned and 429 questions were not asked due to paucity of time.

### **Calling Attention Motions**

135 notices for Calling Attention Motions were received out of which 10 were accepted for oral replies and 92 notices were sent to the concerned departments for written replies. Out of 135 notices 33 notices were rejected.

### **Zero Hour**

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

### **Private Member Resolutions**

During the session, 96 notices of Private Member Resolutions were received out of which 92 were accepted and 4 were rejected. Out of accepted notices, 84 were withdrawn and 5 were accepted in the House, 02 were not taken due to the absence of member concerned in the House and 01 was withdrawn from the House.

### **Special Debate on the Matter of Public Importance**

On 01<sup>st</sup> August, 2013 the House made debate on the matter of Public importance i.e. "Situation created due to Flood and awful drought in the state" (राज्य में बाढ़ एवं सुखाड़ से उत्पन्न स्थिति) The debate was made on the notice of the Hon'ble member Sri Abdul Bari Siddique. It was a notice given under rule 43 of the Rules of Procedure and Conduct of Business.

On 02<sup>nd</sup> August, 2013 the House made debate on the matter of Public importance i.e. "Situation created due to Serial Blast in Mahabodi Temple, Gaya; Naxal Attack near Jamui Railway Station; Firing on Tharu Community at Bagha and Detoriation in law and order" (महाबोधी मंदिर गया में श्रृंखलाबद्ध विस्फोट, जमुई स्टेशन पर हुए नक्सली हमला, बगहा में थारू समुदाय पर हुए गोली काण्ड एवं राज्य में विधि व्यवस्था में गिरावट से उत्पन्न स्थिति) The debate was made on the notice of the Hon'ble members of Smt. Usha Vidhyarthi, Sri Sanjay Sarabgi, Sri Pramod kumar and Sri Abdul Bari Siddique. It was a notice given under rule 105 of the Rules of Procedure and Conduct of Business.

### **Obituary Reference**

During this session, the House mourned the death of MLC & Ex-MLA Late Vasudeo Singh, Ex-MLA Late Kumud Ranjan Jha, Ex-MLA Late Satya Deo Singh, Ex-MLA Late Shukdeo Yadav, Ex-MLA Late Sakuntla Devi, Ex-MLA Late Jai Narayan Mehta, Ex-MLA Late Brahmdeo Narayan Singh, Ex-MLA Late Ramanand Rai, Ex-MLA, Late Sitaram Singh Ajad and Ex-MLA Late Gauri Shankar Sardar.

### **Valedictory Speech**

On 02<sup>nd</sup> August, 2013 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

### **Prorogation**

The 10th session of the 15<sup>th</sup> Bihar Legislative Assembly was prorogued w.e.f. 02<sup>nd</sup> August, 2013 vide Notification No.-P.A.-1/V.M.(Session)-01-01/2013-1087, Patna, dated 16<sup>th</sup> August, 2013.

**With warm regards.**

Yours Sincerely,

*Phul Jha*

**(Phul Jha)** 11.9.13

Secretary-in-charge,

Bihar Legislative Assembly, Patna.

To,

**Shri .....**

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